

1954-55

# LOK SABHA DEBATES

## (Part II—Proceedings other than Questions and Answers)

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### LOK SABHA

*Thursday, 2nd September, 1954.*

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*The Lok Sabha met at a Quarter  
Past Eight of the Clock.*

[MR. SPEAKER *in the Chair*]

#### QUESTIONS AND ANSWERS

(See Part I)

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9-16 A.M.

#### CORRECTION OF ANSWER TO SUPPLEMENTARY QUESTION ON STARRED QUESTION NO. 406.

**The Deputy Minister of Finance (Shri A. C. Guha):** In reply to a supplementary question put by Shri T. K. Chaudhuri today on S.Q. No. 406, I said that it was the International Monetary Fund that will have to be consulted, subject to correction. Actually, it is the International Bank for Reconstruction and Development, and not the International Monetary Fund, that will have to be consulted in connection with the investment corporation.

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#### PAPERS LAID ON THE TABLE

DELIMITATION COMMISSION, FINAL  
ORDER NO. 14, DATED 17TH AUGUST, 1954.

**The Minister of Law and Minority Affairs (Shri Biswas):** I beg to lay on the Table a copy of the Delimitation Commission, India, Final Order No. 14, dated the 17th August, 1954, under

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sub-section (2) of section 9 of the Delimitation Commission Act, 1952. [Placed in Library. See No. S-273/54.]

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#### MESSAGES FROM THE RAJYA SABHA

**Secretary:** Sir, I have to report the following three messages received from the Secretary of the Rajya Sabha:—

(1) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Drugs (Amendment) Bill, 1954, which has been passed by the Rajya Sabha at its sitting held on the 31st August, 1954."

(2) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Railway Stores (Unlawful Possession) Bill, 1954, which has been passed by the Rajya Sabha at its sitting held on the 31st August, 1954."

(3) "In accordance with the provisions of rule 97 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Dentists (Amendment) Bill, 1954, which has been passed as amended by the Rajya Sabha at its sitting held on the 31 August, 1954."

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